


F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 12.03.2025

**CANCELLATION ORDER**

The Larger Bench constituted by Order No. 54 of 2025 dated 03.03.2025 to hear Appeal No. ST/51776/2015 in the matter of Osna Electronics Pvt. Ltd. vs. CST, Delhi is cancelled and the matter is referred to the Division Bench, as directed by the Hon'ble President.

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Mr. S. S. Garg, Hon'ble Member (Judicial), CESTAT, Chandigarh.
3. SPS to Ms. Binu Tamta, Hon'ble Member (Judicial), CESTAT, New Delhi.
4. SPS to Mr. P. V. Subba Rao, Hon'ble Member (Technical), CESTAT, New Delhi.
5. Deputy Registrar, CESTAT, New Delhi/Chandigarh.
6. M/s. OSNA Electronics Private Limited, No. 5, Phase-iv, Okhla Industrial Estate, New Delhi-110020.
7. Commissioner of Service Tax, 2<sup>nd</sup> & 3<sup>rd</sup> Floor, EIL Annexe Building, Plot 2B, Bhikaji Cama Place, New Delhi-110066
8. Mr. K. L. Handa, Advocate, H. no 689, Sector 16, Faridabad, Hariyana.
9. Chief Commissioner, AR, CESTAT, New Delhi.
10. Website/Office copy.